

(b) Naphthalene balls are reported to be available in the market at an average price of Rs. 21.50 a KG.

(c) Does not arise in view of (a) and (b) above.

Industrialisation of Backward Areas

796-PP. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether despite the plethora of incentives, the programme of industrialisation of backward areas has virtually backfired ;

(b) the number of new units of industries so far set up in the backward

districts and 'no industry district' in different States so far during the Sixth Plan period ; and

(c) the main reasons for the failure of these incentives and achieve the object of industrially backward areas ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) to (c) Industrialisation is a continuous process. Grant of incentives has certainly helped and encouraged the State Governments/Union Territory Administrations to industrialise their backward areas as may be seen from the figures given below of letters of intent (LIs) and industrial licences (ILs) issued during the years 1982 to 1984 (upto May 1984) :

Year	Total		Issued to Backward areas	
	LI	IL	LI	IL
1982	1043	432	583 (158)	145 (2)
1983	1055	1075	649 (110)	317 (13)
1984 (upto May, 1984)	410	371	243 (32)	121 (8)

Figures given in brackets pertain to No Industry Districts.

The details of all LIs and ILs are published by the Indian Investment Centre in their 'Monthly News Letter', of which are available in the Parliament Library.

Committee on Tyre and Tube Industry

796-Q. SHRI MADHAVRAO SCINDIA :
SHRIMATI GBETA MUKHERJEE ;

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have instituted an enquiry into the prices and quality of automobile tyres and tubes :

(b) if so, the precise composition and the terms of reference of the committee entrusted with the job ;

(c) the reasons leading to the constitution of the enquiry committee ;

(d) whether the said Committee has submitted it's report if so, the details ; and

(e) if not, when it is expected ?

THE MINISTRY OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI PATTABHI RAMA RAO) :

(a) Yes, Sir.

(b) The Committee under the Chairmanship of Shri M. Satyapal, formerly Secretary Technical Development comprises of the following members :

- (1) Member, Bureau of Industrial Costs and Prices.
- (2) Director, Indian Standards Institute.
- (c) Chief Engineer (Traffic & Transportations) Ministry of Shipping and Transport.
- (4) Industrial Adviser, Directorate General of Technical Development.

(c) Terms of reference of the Committee are as under :

- (i) To consider and recommend rationalisation of product specification, designs and their standardisation with reference to performance requirement and quality assurance.
- (ii) to recommend standardisation of raw materials with a view to cost optimisation and in particular, techno-economic option between natural rubber and synthetic alternatives.
- (iii) to review and recommend rationalisation and improvement of distribution system of automotive tyres and tubes after looking into the complaints thereto.
- (iv) to consider technological improvement in production processes and products.

(d) and (e) The Committee has been asked to submit its report within three months from the date of its constitution (19.5.1984).

Conversion of Letter of Intent into Industrial Licences of 18 Industrial Units

796-QQ. SHRI K. RAMA-MURTHY: Will the Minister of INDUSTRY be pleased to state :

(a) the State-wise break-up and the names of 18 industrial units, whose letters of intent are going to be converted into industrial licences only after the site fulfils certain environmental conditions apart from other prescribed stipulations ; and

(b) whether it is not a condition even for the issuance of the letters of intent that there should be a certificate alongwith the application from the State Pollution Board ?

THE MINISTRY OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI PATTABHI RAMA RAO) :

(a) and (b) With a view to check and prevent Air, Water and Soil pollution arising out of industrial projects, the following condition is already being stipulated in the letters of intent issued for setting of industrial undertakings :

"Adequate steps shall be taken to the satisfaction of the Government to prevent air, water and soil pollution. Further such anti-pollution measures to be installed should conform to the effluent and emission standards prescribed by the State Government, in which the factory of the industrial undertaking is located."

It has now been decided that in the case of the 18 industries (not 11 industrial units) mentioned in the attached Statement, the letter of intent